

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1156/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Sanavi Multitrading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	<i>/ Ahmed</i>
	Ahmed Chunarwala		

ORDER

CSP No. 1141/230-232/NCLT/MB/MAH/2017
CSP No. 1142/230-232/NCLT/MB/MAH/2017
CSP No. 1143/230-232/NCLT/MB/MAH/2017
CSP No. 1144/230-232/NCLT/MB/MAH/2017
CSP No. 1145/230-232/NCLT/MB/MAH/2017
CSP No. 1146/230-232/NCLT/MB/MAH/2017
CSP No. 1147/230-232/NCLT/MB/MAH/2017
CSP No. 1148/230-232/NCLT/MB/MAH/2017
CSP No. 1149/230-232/NCLT/MB/MAH/2017
CSP No. 1150/230-232/NCLT/MB/MAH/2017
CSP No. 1151/230-232/NCLT/MB/MAH/2017
CSP No. 1152/230-232/NCLT/MB/MAH/2017
CSP No. 1153/230-232/NCLT/MB/MAH/2017
CSP No. 1154/230-232/NCLT/MB/MAH/2017
CSP No. 1155/230-232/NCLT/MB/MAH/2017
CSP No. 1156/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List this matter for final hearing on **01.02.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)